

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.12.2023

COURT OF REGISTRAR

(VIRTUAL MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6057 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins.) No. 1243 of 2022	Ashok Gupta Vs. Manish Kumar & Ors.	Amit Verma

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